

**In The Central Administrative Tribunal
Jaipur Bench, Jaipur**

OA./TA/MP No 9/200

Kanahya Lal Sunn Versus Govt

Date of Order	Orders
19.9.200	Mr. P.C. Swami - Counsel for applicant. Mr. K.M. Shrivastava - Counsel for resp. The Counsel for the respondents submit that vide department of post order dated 30.8.200, issued by Sr. Suptd. of post office, Jaipur City Dn, Jaipur, the applicant was promoted to the next higher grade of i.e. 5000-150-8000 w.e.f. 1.12.97, after the expiry of penalty. In view of the order passed on 30.8.200, the Counsel for the applicant also admits that the grievance of the applicant has been redressed. In view of the above, we disposed of the O.A as having become infructuous. (M.P. Nandan) M(A) <u>S.K. Agarwal</u> (S.K. Agarwal) M(5).

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